

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

RAJYA SABHA

UNSTARRED QUESTION NO. 3593

TO BE ANSWERED ON TUESDAY THE 27TH MARCH , 2018
CHAITRA 6, 1940 (SAKA)

USE OF CLEAN ENERGY CESS ON CLIMATE CHANGE

3593. SHRI V. VIJAYASAI REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of Clean Energy Cess collected from 2010 till GST Compensation to States Act was enacted;

(b) the amount used from the total to fight climate change, promote renewable energy, etc.;

(c) whether any part of this amount has been used for other purposes, if so, the details thereof and reasons therefor; and

(d) the total amount of Clean Energy Cess collected after the enactment of the GST Compensation to States Act and the percentage of this amount being used to fight climate change, promote renewable energy, etc.?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a): Goods and Services Tax (GST) has come into force with effect from 1st July, 2017. Clean Environment (Energy) Cess (CEC) has been subsumed under GST w.e.f 1st July, 2017. The total amount of CEC realized under indirect taxes, from FY 2010 to June, 2017 was Rs. 68,720.89 Crore.

(b) & (c): An amount of Rs. 15,434.98 Crore has been utilized from National Clean Energy & Environment Fund to finance schemes under Ministry of New & Renewable Energy, Ministry of Environment, Forests & Climate Change, Ministry of Drinking Water & Sanitation and part of the expenditure on Namami Ganga Project of Ministry of Water Resources & Ganga Rejuvenation.

(d): Does not arise in view reply above at part (a).
